

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF VSPLASH TECHWORKS PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	Vsplash Techworks Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	24/01/2000
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Registrar of Companies, Hyderabad
4	CORPORATE IDENTITY NUMBER/ LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72200TG2000PTC033344
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Flat No. 302, QUIESCENT HEIGHTS, Building No. 17, Raheja Mindspace, Madhapur, Hyderabad, Telangana- 500081
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	25/03/2021
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Manjeet Bucha Address: 5-9-91 & 93, D.No.204, 2 nd Floor, Shakti Sai Complex, Near Udai Clinic, Chapel Road, Abids, Hyderabad, Telangana -500001 e-mail: manjeetbucha@gmail.com Telephone No.: +919346955001 IP Registration No.: IBBI/ IPA-002/ IP-N00808/2019-2020/12551
8	LAST DATE FOR SUBMISSION OF CLAIMS	24/04/2021

Notice is hereby given that Vsplash Techworks Private Limited has commenced voluntary liquidation on 25/03/2021.

The Stakeholders of Vsplash Techworks Private Limited are hereby called upon to submit a proof of their claims, on or before 24/04/2021 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Date: 30.03.2021
Place: Hyderabad

Manjeet Bucha
Manjeet Bucha
IBBI/ IPA-002/ IP-N00808/2019-2020/12551
Liquidator of Vsplash Techworks Private Limited